

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1714  
ANSWERED ON:22.07.2014  
RABI AND KHARIF CROPS  
Antony Shri Anto ;Karunakaran Shri P.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the details of area under cultivation of Rabi and Kharif crops during each of the last three years and the current year, crop and State/UT-wise;
- (b) whether there has been a decline in area under Rabi and Kharif crops during the said period;
- (c) if so, the details thereof and the reasons therefor;
- (d) the details of fall in Rabi and Kharif crops due to decline in their cultivation area during the above period; and
- (e) the measures taken by the Government to check the decline in the area of cultivation of these crops?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a) to (c): First Advance Estimates of area coverage and production of agricultural crops for 2014-15 have not been prepared so far. State-wise details of area coverage under major Kharif and Rabi crops during 2011-12 to 2013-14 are given in the Annexure-I. During the above period, area coverage under rabi crops has followed an increasing trend. However, depending on the overall rainfall situation, adverse weather temperature conditions, irrigation facilities, etc., the area under Kharif crops has been fluctuating.

(d): Details of production of major Kharif and Rabi crops during 2011-12 to 2013-14 are given in Annexure-II. During the above period, production of almost all the major Kharif and Rabi crops has increased.

(e): In order to check decline in the cultivable area in the country, under the National Policy for Farmers-2007 (NPF-2007), State Governments have been advised to earmark lands with low biological potential such as uncultivable land, land affected by salinity, acidity, etc., for non-agricultural development activities, including industrial and construction activities. National Rehabilitation and Resettlement Policy, 2007 (NRRP-2007) has recommended that as far as possible, projects may be set up on wasteland, degraded land or un-irrigated land. NRRP-2007 has also recommended that acquisition of agricultural land for non-agricultural uses in projects may be kept to the minimum and avoided, to the extent possible. In respect of multi-cropped land and acquisition of irrigated land. If unavoidable, may be kept to the minimum.